

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : BILASPUR

Civil Contempt Petition No.203/00014/2016

(in OA 203/00566/2014)

Bilaspur, this Thursday, the 19th day of April, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Santosh Ram Sahu, S/o Shri Gokul Prasad Sahu, aged 60 years, Retd. Phone Mechanic, BSNL, Sector-1, Bhilai, District Durg (C.G.) R/o Ward No.2, Rajiv Nagar (Shiv Nagar) Near Shiv Mandir, Durg - 492001
-Petitioner

(By Advocate – None)

V e r s u s

1. Mahak Singh, C/o Bharat Sanchar Nigam Limited through the Chief General Manager (Telecommunication), Bharat Sanchar Nigam Limited, Khamtarai, Raipur (C.G.).
2. Rajsekaran, C/o The Assistant General Manager, (HR & Administration) Bharat Sanchar Nigam Limited, Telecom District Durg (C.G.).
3. Mahak Singh, C/o The Chief General Manager (Telecommunications), Bharat Sanchar Nigam Limited, Khamardih, Raipur (C.G.).
4. Kushmanhar, C/o The General Manager (Telecommunications), Bharat Sanchar Nigam Limited, Durg (C.G.).
5. Smt. Sajeesh Sunil, C/o The Accounts Officer (Telecommunications), Bharat Sanchar Nigam Limited, Durg (C.G.)
- Respondents /Contemnors

(By Advocate - Shri Sandeep Dubey)

ORDER (OR AL)

By Ramesh Singh Thakur, JM.

This Contempt Petition has been filed by the petitioner alleging non compliance of the order passed by this Tribunal dated 13.05.2015 in Original Application No.203/00566/2014.

2. It has been brought to our notice that against the order of this Tribunal, the department has preferred WPS No.6446 of 2017 before the Hon'ble High Court of Chhattisgarh, Bilaspur and the Hon'ble High Court, vide its order dated 20.03.2018, has stayed the effect and operation of the order passed by this Tribunal.

3. Accordingly, at this stage, this CCP is not maintainable. Hence, the same is dismissed.

4. The respondents/contemnors are discharged from the notice of contempt.

(Ramesh Singh Thakur)
Judicial Member

am/-

(Navin Tandon)
Administrative Member